

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/61/ (IB)/2017  
NAME OF THE PETITIONER(S) : IFCI LTD  
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES & HOLDING LTD  
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

GURMEET KOUR  
for R&P Partners

Petitioner

Gurmeet Kour

R. PALANIANDAMAN  
Counsel for Respondents

Respondent

R. Palaniandaman  
11/9/17

**ORDER**

Counsels for both the parties are present. Counsel for the Guarantor submitted that the negotiation is underway between the Petitioner and the Corporate Debtor, who has agreed to make payment by 30.09.2017. However, the Guarantor prayed for time on the ground in case by the end of September payment is not made, then he will file reply. At request, time is enlarged. Put up on **03.10.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)